

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MD. ALI ASHRAF FATMI): (a) to (c) The Ministry of Overseas Indian Affairs is considering a proposal for setting up of a PIO University.

Illegal B.Ed institutions in West Bengal

2472. SHRI MUKUL ROY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government are aware that the Hon'ble High Court at Kolkata has ordered that the newly set up private B.Ed. institutions, in West Bengal, were being run illegally without having proper affiliation from the NCTE and as a result thereof the future of a few thousand students has become uncertain;

(b) who is responsible for playing with the future of so many students; and

(c) What remedial steps are being taken by the Central Government?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) to (c) The Government's attention has been drawn to the fact of a number of unrecognized teacher education institutions functioning in West Bengal. Remedial action can only be through legal means as the NCTE is statutory organization.

UGC's Part Time Research Associateship for Women

2473. SHRI DHARAM PAL SABHARWAL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the associateship and contingency amount under the UGC's Scheme of Part-Time Research Associateship for Women for the year 1998-99 (Ninth Plan period), which ended in March, 2004, were revised w.e.f. April, 2002;

(b) if so, the details of such revision of associateship and contingency amount; and

(c) whether grant-in-aid for the payment or arrears in view of revision of rates, has been released by Government?